

addition, they pay only Rs. 11-11-0 per child for the first year for clothing instead of Rs. 400 which is normally charged.

Lawrence Schools at Lovedale and Sanawar:

Full remission of fees is given.

(b) Does not arise.

REQUISITIONING OF GROUND SITES

724. Shri Hem Raj: (a) Will the Minister of Defence be pleased to state how many ground sites for building military camps during World War II were acquired or requisitioned by the Central Government in the Punjab State and on what conditions?

(b) How many of them have been released to the owners and how many of them are being retained by Government or are being transferred to the State Government?

(c) Do Government propose to pay compensation for those which are being retained by it or by the State Government?

The Deputy Minister of Defence (Sardar Majithia): (a) 26 sites were requisitioned under Rules 75 A of the late Defence of India Rules, 1939. 4 sites were acquired under agreement with the land-owners.

(b) Of the requisitioned sites 7 have been totally and 11 partially restored to the owners. One of the 4 sites acquired by agreement has also been restored to its owner. The remaining lands are being retained by the Government of India.

(c) Yes, Sir.

2-STROKE DIESEL ENGINE

725. Shri Madiah Gowda: (a) Will the Minister of Education be pleased to state whether it is a fact that a 2-stroke diesel engine has been invented in the Indian Institute of Sciences at Bangalore?

(b) If so, what are its principal features and its advantages?

(c) Is it constructed of local materials or foreign?

(d) Who is the inventor?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) The required information is furnished in the attached note. [See Appendix VII, annexure No. 43.]

(c) All the component parts of the engine excepting the fuel injection part are constructed of indigenous materials.

(d) The engine has been designed by Dr. Havemann, Head of the Department of Internal Combustion Engineering.

WAR COMPENSATION (EXCESS PAYMENT)

726. Shri Rishang Keishing: Will the Minister of Defence be pleased to state:

(a) whether Government are aware that excess payment of war compensation for certain persons in the Box area of Manipur has been made by the Claim Officers;

(b) whether it is a fact that warrant for seizure of properties of those persons who received excess war compensation has been issued by the Government of Manipur; and

(c) if the answer to part (a) and (b) above be in the affirmative, what is the number of such cases and what is the actual amount involved?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). Some cases of overpayment have been reported to Government but these relate to lands and buildings outside the Box area of Manipur. Warrants for attachment and sale of property were issued in 39 of these cases involving an amount of Rs. 39,789.

FOREIGNERS IN INDIA

727. Shri N. P. Sinha: (a) Will the Minister of Law be pleased to state how many foreigners died in India in 1951-52 leaving behind estates and moveable properties including cash-balance in Banks?

(b) What was the value of the estates left and what amount in cash in total was left by the deceased?

(c) How have the abovesaid properties been disposed of?

(d) Are any claims pending?

The Minister of Law and Minority Affairs (Shri Biswas): (a) to (d). The information is not available with the Government of India.

NATIONAL CADET CORPS

728. Shri Sanganna: Will the Minister of Defence be pleased to state:

(a) the number of junior officers of N.C.C. in the schools of each State of India;